<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. Vs.		Appellant(s)
The Managing Director, Jaipur Vi Ors.	idy	ut Vitran Nigam Ltd. & Respondent(s)
Counsel for the Appellant(s) :		Mr. S. Vallinayagam
Counsel for the Respondent(s) :		Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2 to 3
		Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt